

FORM G**INVITATION FOR EXPRESSION OF INTEREST**

INVITATION FOR EXPRESSION OF INTEREST FOR “RAM LAL ANEJA FOODS PRIVATE LIMITED” CURRENTLY NON-OPERATING AND BASED OUT OF JALALABAD PUNJAB
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	RAM LAL ANEJA FOODS PRIVATE LIMITED CIN: U15400PB2010PTC033665
2.	Address of the registered office	Registered office: Shop No 32 New Grain Market Jalalabad West Punjab- 152024
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Not Known
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.rlafood@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.rlafood@gmail.com
10.	Last date for receipt of expression of interest	31.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	10.04.2023
12.	Last date for submission of objections to provisional list	15.04.2023
13.	Process email id to submit EOI	cirp.rlafood@gmail.com

Akhil Ahuja

Interim Resolution Professional

In the Matter of M/s Ram Lal Aneja Foods Private Limited

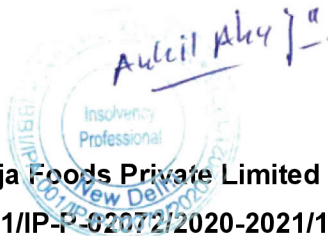
Registration Number IBBI/IPA-001/IP-P-32072/2020-2021/13213

Email: For Correspondence — cirp.rlafood@gmail.com

Email: Regd. With IBBI — caakhilahuja@gmail.com

Date: 13th March 2023

Place: New Delhi



Five tolas gold and Rs 8,000
cash in Sudra stolen

DAULAT CHAUHAN
JAWALI: The incident of theft has been carried out by unknown thieves in Gram Panchayat Bharmad. According to the information received, Santosh Kumar's wife Lekh Raj resident Sudra has lodged a complaint that on March 10. She slept in the house at night and woke up in the morning to see that the contents of the cupboard in the second room were scattered and when she looked in the cupboard, she found gold kept in the cupboard. Cash worth eight thousand was found missing along with silver jewelry. Santosh Kumar told that gold mangalsutra, gold necklace, gold tika, a pair of earrings, two gold rings, one tola biscuits, silver anklets and cash worth eight thousand have gone missing in the cupboard. About five tolas of gold and cash have been stolen. As soon as the information was received, the police reached the spot and started the investigation. SP Nurpur Ashok Ratna said that the police have registered a case in this regard and started action.

**MC Officials aware of
Right to Information Act**

KULDEEP SOOD
BARNALA: Municipal Council officials of Barnala district consider the Right to Information Act, which brings transparency in government work and policies, by the central government to be a touchstone. An applicant, on the condition of anonymity, said that about five months ago, he had written an application to the executive officer of the local municipal council under the Right-to-Information Act, 2005, that The number of cowsheds in Barnala area and how much funds the Barnala Municipal Council gives to the cowsheds annually or monthly. It should be said that this application has been written for several months but no written response has been received yet. According to the applicant, the entire structure of the Municipal Council is in shambles. It is worth mentioning that he had been elected as the President of the Municipal Council before the coming of the AAP government.

YUGMARG, CHANDIGARH, MONDAY, MARCH 13, 2023

CM Sukhu to present his first budget on Mar 17

AGENCY
SHIMLA, MAR 12

Himachal Pradesh Chief minister Sukhwinder Singh Sukhu who hold the portfolio of finance would present General Budget of Himachal Pradesh on March 17 as the Budget session being convened by the Governor at council Chamber at Shimla from March 14-2023.

Interacting with media person about the preparation of Budget session Vidhansabha speaker Kuldeep Singh Pathania stated that during session house would conduct total 18 meetings in the budget session as the Chief Minister Sukhwinder Singh Sukhu would present his first general budget for financial year 2023-24 on Mar 17. The members of house would participate in budget discussion till March 23. Two days of March 16 and March 24 would be dedicated for the private members' days and the house would vote the budget on



March 29. For the session members of Assembly already given notice to ask and get reply of, 543 starred and 189. Members of the House should sent notice to raise questions till March 22 for Vidhansabha Secretariat by online and offline. To run the session in smoothly and allow members to participate under the rules Speaker had also convened an all-party meeting on March 13.

Mr Pathania said that he would appeal all the political parties and members to help him to run the proceedings of the House in a peaceful manner and maintaining dignity of the august house. Replying to the call of protest by BJP against the Speaker and statement made by former Assembly Speaker Vipin Parmar, Mr Pathania advised former Speaker that he would warned him to choose his

language carefully towards the chair. He said that Parmar himself has been the Speaker of this house and the media and the then members know everything about his conduct and it is also present in the records. The Legislative Assembly has been formed recently there every one would want to discuss the issues and problems of related to public interest moreover opposition and BJP Legislative members would get enough time to raise their point of view but every member should keep it in their mind that house couldn't be allowed to become a platform for politics and it should House run within the ambit of the rule, not under the duress of the opposition, Speaker added. This is second session of 14 th Legislative Assembly as winter and oath taking ceremony have been happened at Tapovan Dharmshala assembly complex which was also addressed by the Governor.

State level meeting of Bhartiya Kisan Sangh held



JOGINDRA DEV ARYA
BANGANA, MAR 12

A 2-day State level meeting of Bhartiya Kisan Sangh was organized in Samur under chairmanship of State President Dr. Somdev Sharma. Strengthening the organization was discussed in the meeting. Surendra Kumar, Regional Organization Minister of Bharatiya Kisan Sangh was specially present in the meeting. State organization minister of Bharatiya Kisan Sangh, Hariram gave inspirational information to the farmers about the establishment of Bharatiya Kisan Sangh and the rights of farmers in detail and about poison-free organic

farming in this programme. In his presidential speech, Regional Organization secretary of Bhartiya Kisan Sangh, Surendra Kumar said that the Kisan Sangh was established on March 4, 1979 in Kota city by the great thinker and social worker Dattopant Thengadi. He discussed with more than 600 farmer representatives from across the country. The need for a non-political organizer was felt for the overall development of the farmers. Kisan Sangh continues to raise the problems of farmers across the country before the government. Kisan Sangh conducts agitational, creative and organizational programs across the country.

Jairam Thakur doing patty politics : Puneet Malhi

SANJAY AGGARWAL
DHARAMSHALA, MAR 12

Himachal Pradesh Congress Party Secretary Puneet Malhi has said that Jairam BJP Mandali is doing petty politics by raising hue and cry over its anti-people policies. Tired of his defeat, Jairam Thakur is making his world laugh by playing drama by resorting to lies. Accusing the former BJP government of implementing oppressive policies on the public, Puneet Malhi said that due to the wrong policies of the BJP, the treasury of the state has become empty today. He said that the wrong decisions taken by the leader of the opposition Jairam Thakur by misusing the power, on which he is now trying to make political ends meet,



will never be fulfilled. Now the public has also come to know that the former BJP government had opened institutions without budget to grab the vote bank during election time, in which the future of the children was not secure. Puneet Malhi said that the BJP knows that the people have thrown it out of power and given a strong Congress government under the leadership of Chief Minister Sukhwinder Singh Sukhu in every state. Chief

Minister Sukhwinder Singh Sukhu is bringing them in front of the public one by one, due to the wrong policies which were run by the former BJP government during its tenure, due to which the BJP leaders fear that in the coming days the noose may tighten on them as well. Malhi said that Chief Minister Sukhwinder Singh Sukhu has taken the initiative to develop district Kangra as a tourist city of the state, while the former BJP government treated the people of district Kangra step-motherly for five years and in the name of development, Along with misled the entire state. Puneet Malhi said that due to the dictatorial Modi government sitting at the center, inflation is at its peak today.

VHP's training classes will start from Pratipada: Tushar

S GAUTAM
BADDI, MAR 12

The meeting of Vishwa Hindu Parishad Organizational District Nagarah was held under the chairmanship of Provincial Co-secretary Tushar at Ishwari Gaushala Nagarah in which Solan Department President Master Surendra Sharma and Provincial Sanskrit Chief Prem Sharma were specially present. In meeting, satisfaction was expressed on the various activities done during the last year, various training classes to be organized during the next 6 months were announced. After the meeting, Tushar informed the journalists that for the purpose of organizing and empowering the Hindu society, Vishwa Hindu Parishad has been striving for the last 59 years and next year in 2024, on completion of Shashthi year (60 years), a grand event will be



organized all over India. To fulfill this objective, training classes for workers will be organized in Himachal Pradesh including North region. Women's regional class is being organized from 7th to 9th April at Nurpur and the men's regional class is being organized from 7th to 9th April at Jammu. Apart from this, the Parishad Shiksha Varg (Regional Varg) is going to be held in Amritsar from May 20 to 30, in which workers from Himachal, Punjab, Leh, Ladakh will participate. Dogra said that Matri Shakti Vikas Varg is

going to be held in the month of June in which training class for women above 35 years of age will be organized in Mandi district. He said that to connect youths and girls with patriotism, Hindutva and Satya Sanatan Dharma, a seven-day provincial bravery training class would be organized, in which Bajrang Dal training camp for youths below 35 years would be held from July 11 to July 17 (Dehra, Kangra) and Durgawahini training classes for girls will be organized from July 21 to July 27.

6-day training programme held



JOGINDER DEV ARYA
BANGANA, MAR 12

Courtesy of the Ministry of Health and Family Welfare, Government of India, a six-day training camp was organized in Bangana, on the second day, Dr. Suresh Kumar, Director, Population Research Center, Ministry of Health and Family Welfare, Government of India said how the survey is done in the village. Gave information / Director of Population Department, Dr. Suresh Sharma says that the work of mapping, listing will be completed in the first phase. Before this, six surveys have been done in Himachal. After mapping, listing, surveys are conducted by the Ministry of Health and Family Welfare, Government of India, so that future plans can be made. During the camp, training of National Family Health Survey will be given to 85 trainees.

**'Budget presented by AAP govt only met
disappointment of employees and common people'**



KULDEEP SOOD
BARNALA: An important meeting of the Government Teachers Union Punjab District Barnala Unit was held at Chintu Park Barnala under the chairmanship of District President Harinder Mallian. In the meeting, the leaders expressed their reaction to the budget and said that the budget presented by the AAP government has only disappointed the employees. He said that where the conspiratorial silence regarding the pay commission dues of the employees in this budget, the absence of a proposal to restore the old pension, the youth has been cheated by not keeping any funds for jobs for the unemployed, there is a gap of 73000 crores between income and expenditure. The government does not have any concrete plan to bail the state out of debt. District General Secretary of the organization Kushal Singh, Amrik Singh Bhadalwad said that the AAP government is spending money from the treasury of Punjab on popular advertising and there is no restriction on the wasteful expenses of its ministers, MLAs, but small employees. However, a big robbery is being done on the legitimate rights of the small employees, which the employees will never tolerate.

People want change: Pooja Magra



PREETI SAINI
SADHAURA: Aam Aadmi Party leader Advocate Pooja Magra, former Joint Secretary Lok Sabha Ambala Haryana in Sadhaura of AAP said in a press conference that people want change. Sarpanchs are angry due to the BJP government's policy. Teachers went on the streets, people are in bad condition due to unemployment. The roads were not constructed with the money that came. The biggest problem of Sadhaura is the medical problems in the hospital here. Aam Aadmi Party leader Pooja Magra said that she is a lawyer and will make everyone aware of their legal rights. Will take the problems of the common man to the administration and will walk step by step with the public. Today the Aam Aadmi Party has become the need of the people. Only the AAP has established a role model in Delhi and in the whole of Punjab also people gave a majority to it.

Social worker Ranjodh Singh gets award

SHIV KUMAR SHARMA
KARNAL, MAR 12

Punjab's renowned philanthropist Ranjodh Singh, International Chief Director, has been honoured with the Gem Leader Award by the Anti Corruption Foundation of India for his outstanding work in the field of eradication of corruption and human rights. In the National Office of Anti Corruption Foundation of India, National President Narendra Arora honoured Ranjodh Singh by giving him the certificate of the Award. On this occasion, Narendra Arora said that Ranjodh Singh is a renowned journalist of Punjab who is dedicated to social service. He is serving at the international level in Anti Corruption Foundation of India and Human Rights International Federation. He said that the



team leaders of Anti Corruption Foundation of India work for eradication of corruption awareness in different states across the country and they are honoured to encourage the same leaders. He said that the top leaders of the month of February have been honoured with the Award. He said that the Top Leaders Award for the month of February

was given to Ranjodh Singh, Praveen Kumar Bansal, Vishal Kath, Gagandeep Malhotra, Gurmeet Singh Brar, Rajesh Saraf, Mohd. Sharma, Ramakant Dayora, Ravi Sharma, Riyaz K, Vijay Gupta, Gaurav Gaba, Manoj Kumar and Barnali Sharma. Sunil Babbar and Deepak Sharma were also present on this occasion.

Cong govt will not be able to handle if people come on road: Jairam Thakur

SANJAY AGGARWAL
DHARAMSHALA, MAR 12

Former Chief Minister Jairam Thakur launched a scathing attack on the Congress government at the BJP's protest rally against the state Congress government in Dharamshala on Sunday, saying that the government of Chief Minister Sukhwinder Singh Sukhu has not become a popular government, but has become a popular government and is engaged in the closure of schools and colleges. happened. Jairam Thakur said that it was not right to de-notify the decisions taken by the government. The closure of college and school has



proved that this government is anti-people. Many veteran leaders of BJP are present in this rally. He said that if the public comes on the road, the government will not be able to

recover. The BJP has accepted the public opinion. For the first time in the history of the state, the government has been formed with the vote of 0.97 percent.

Subhash Sehgal re-elected president of Lions Club Nabha



RAKESH JINDAL
NABHA: A meeting of Lions Club Nabha was held today in which Lion Subhash Sehgal was unanimously elected as the President for the year 2023-24 due to his excellent work. On this occasion, Subhash Sehgal thanked everyone and expressed confidence that next year he will try to rise to everyone's expectation. Secretary Lion Gurmeet Singh hinted that projects on children and breast cancer will start in the coming days. Prof. Surinder Bir Singh Sethi said that Lions Club Nabha is going to start a beautiful garden in Civil Hospital Nabha which will also have seating arrangements.



AXIS BANK

Retail Asset Centre: AXIS Bank Ltd., 2nd Floor, Property # 7-E, Municipal 3903/1142/16, Malhar Road, Sarabha Nagar, Ludhiana - 141001. Corporate Office: 'Axis House', Block-B, Bombay Dyeing Mills Compound, Pandurang Budhkar Marg, Worli, Mumbai-400025

Registered Office: 'Trishul', 3rd floor, opposite Samarprasthwar Temple, Law garden, Ellisbridge, Ahmedabad-380006

POSSESSION NOTICE UNDER SARFAESI ACT 2002

Whereas The undersigned being the Authorized Officer of Axis Bank Ltd. under the Securitization, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 9 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Axis Bank Ltd.

Name of Borrower/ Co-borrower	Description of mortgaged Property
Mr. Harvinder Singh s/o Baldev Singh R/o Village Hansu Majra, City Cheekia District kailthal Near Krishna Mandir Haryana 136035	All that part and parcel of property House measuring 7.5 marla (covered area 1950 sq ft) being 15/17338 shares of total land measuring 448 kanals 8 marlas comprised in kheswat no 51 total Kittas Jambhandi for the year 2018-2019 75 HADBAST NO 108 village Hansu Majra in the name of Sharanjit kaur vide transfer deed no 2153/1 dt.4-12-2021. East -House of Hansu, North-Gali, West -House of Baljeet Singh, South- House of Dev Raj

Date of Demand Notice	Date of Possession	Amount in Demand Notice (Rs.)
13th-Dec-2022	7th-March-2023	Rs. 3952792.25 (-) (Rupees Thirty Nine Lacs Fifty Two Thousand Seven Hundred Ninety Two Rupees Twenty Five Paise Only)

The above-mentioned borrowers(s)/ co-borrower(s) / guarantor(s) are hereby given a 30 days' Notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days' from the date of publication of this Notice, as per the provisions under the Rules 6 and 9 of Security Interest (Enforcement) Rules 2002.

Place: - Hansu Majra

Date: 13-03-2023

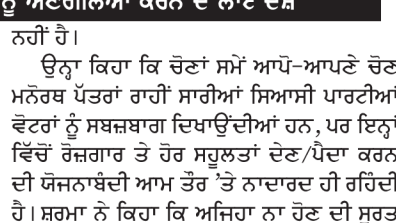
Authorized Officer,

Axis Bank Ltd.

FORM G INVITATION FOR EXPRESSION OF INTEREST "RAM LAL ANEJA FOODS PRIVATE LIMITED" CURRENTLY NON-OPERATING AND BASED OUT OF JALALABAD PUNJAB (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	RAM LAL ANEJA FOODS PRIVATE LIMITED CIN: U15400PB2010PTC033665
2. Address of the registered office	Registered Office: Shop No 32 New Grain Market Jalalabad West Punjab- 152024
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	Not Known
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Not Applicable
7. Number of employees/ workmen	Not Known
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9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.rafood@gmail.com
10. Last date for receipt of expression of interest	31.03.2023
11. Date of issue of provisional list of prospective resolution applicants	10.04.2023
12. Last date for submission of objections to provisional list	15.04.2023
13. Process email id to submit EOI	cirp.rafood@gmail.com
Akhil Ahuja Interim Resolution Professional In the Matter of M/s Ram Lal Aneja Foods Private Limited Registration Number: IBBI/PN-01/NP-P-2072/2020-2021/13213 Email for Correspondence: cirp.rafood@gmail.com Regd. Email with IBBI: caahilahuja@gmail.com	
Date: 13.03.2023 Place: New Delhi	

ਆਪ ਸਰਕਾਰ ਨੇ ਵੀ ਅੰਗਰੇਜ਼ੀਆਂ ਦੀ ਬਾਂਹ ਫੜਨ ਤੋਂ ਪਾਸਾ ਵੱਟਿਆ : ਅਵਿਨਾਸ ਸਰਮਾ

ਵਿੱਤ ਮੰਤਰੀ 'ਤੇ ਬਜਟ 'ਚ ਅੰਗਹੀਣਾਂ ਨੂੰ ਅਣਗੌਲਿਆ ਕਰਨ ਦੇ ਲਾਏ ਦੋਸ਼



ਵਿੱਚ ਵਧਦੀ ਬੇਚੈਨੀ ਸਰਕਾਰੀ ਤੰਤਰ 'ਚ ਭਰੋਸੇਯੋਗਤਾ ਨੂੰ ਢਾਹ ਲਾਉਂਦੀ ਹੈ। ਉਨ੍ਹਾਂ ਪੰਜਾਬ ਸਰਕਾਰ ਦੀ ਸਖਤ ਨੁਕਤਾਵਾਰੀ ਕਰਦਿਆਂ ਸਮੁੱਚੇ ਅੰਗਰੀਣ ਵਰਗ ਨੂੰ ਹਰ ਪੱਧਰ 'ਤੇ ਹੇ ਰਹੀਆਂ ਪੱਕੇਸ਼ਾਹੀਆਂ, ਵਧੀਕੀਆਂ ਤੇ ਬੇਇਨਸਾਫੀਆਂ ਦਾ ਮਿਲ ਕੇ ਟਾਕਰਾ ਕਰਨ ਦੀ ਅਪੀਲ ਕੀਤੀ।

ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਪੰਜਾਬ ਸਰਕਾਰ ਵੱਲੋਂ ਵਾਰ ਵਾਰ ਅਣਗੌਲਿਆਂ ਕਰਨ 'ਤੇ ਅੰਗਰੀਣਾਂ 'ਚ ਨਿਰਾਸ਼ਤਾ ਦਾ ਆਲਮ ਛੁਇਆ ਹੋਇਆ ਹੈ। ਸ਼ਰਮਾ ਨੇ ਕਿਹਾ ਕਿ 21 ਮਾਰਚ ਨੂੰ ਮੀਟਿੰਗ ਕਰਕੇ ਪੰਜਾਬ ਸਰਕਾਰ ਵਿੱਚੋਂ ਸੰਘਰਸ਼ ਦੀ ਸ਼ੁਰੂਆਤ ਕੀਤੀ ਜਾਵੇਗੀ। ਉਨ੍ਹਾਂ ਅੰਗਰੀਣ ਸਾਥੀਆਂ ਨੂੰ ਇਸ ਮੀਟਿੰਗ ਵਿੱਚ ਭਰਵੀਂ ਸ਼ਮੂਲੀਅਤ ਕਰਨ ਲਈ ਵੀ ਕਿਹਾ।

ਬਾਬਾ ਤਿਲੋਕੇਵਾਲਾ ਨੇ ਕੁਰੂਕਸ਼ੇਤਰ ਘਟਨਾ ਦੇ ਮੁਲਜ਼ਮਾਂ ਦੀ ਗਿ੍ਫਤਾਰੀ ਮੰਗੀ

ਗੁਰੂਘਰਾਂ ਅੰਦਰ ਤੋਂ ਬਾਹਰ ਲਗਾਤਾਰ ਵਧ ਰਹੀਆਂ ਬੇ-ਅਦਬੀ ਦੀਆਂ ਘਟਨਾਵਾਂ 'ਤੇ ਉੱਚ ਪੁਰਾਣ ਕਰਦਿਆਂ ਹਰਿਆਣਾ ਸਿੱਖ ਗੁਰਦੁਆਰਾ ਮੈਨੇਜਮੈਂਟ ਕਮੇਟੀ ਦੇ ਉਪ-ਪ੍ਰਧਾਨ ਬਾਬਾ ਗੁਰਮੀਤ ਸਿੰਘ ਤਿਲੋਕਵਾਲ ਨੇ ਕੁਰੂਕਸ਼ੇਤਰ ਪੁਲਸ ਤੇ ਪ੍ਰਸ਼ਾਸਨਕ ਉੱਚ ਅਧਿਕਾਰੀਆਂ ਤੋਂ ਪੁਰਜ਼ੋਰ ਮੰਗ ਕੀਤੀ ਹੈ ਕਿ ਇਸ ਮਾਮਲੇ ਦੀ ਘਿਨੌਣੀ ਘਟਨਾ ਨੂੰ ਖੋਲ੍ਹਿਆ ਜਾਵੇ ਤੇ ਜ਼ਿੰਮੇਵਾਰਾਂ ਦੇ ਸਜ਼ਾ ਦੇ ਉੱਚੇ ਪੱਧਰ 'ਤੇ ਲਾਗੂ ਕੀਤੀ ਜਾਵੇ।

ਸਾਜਿਸ਼ ਰਚਣ ਵਾਲਿਆਂ ਨੂੰ ਤੁਰੰਤ ਹਿਕਮਤਾਰ ਕਰਕੇ ਜੇਲ੍ਹ ਭੇਜਿਆ ਜਾਵੇ। ਬਾਬਾ ਤਿਲੋਕਵਾਲਾ ਨੇ ਮੁਲਜ਼ਮਾਂ ਦੇ ਦਵਾ ਕੇ ਸਾਜਿਸ਼ਕਰਤਾਵਾਂ ਦਾ ਪਰਦਾਫਾਸ਼ ਕਰ ਦਿੱਤਾ ਕਿਹਾ ਕਿ ਕੁਰੁਕਸ਼ੇਤਰ ਪੁਲਿਸ ਦੇ ਪ੍ਰਸ਼ਾਸਕਾਂ ਨੂੰ ਕੋਈ ਢਿੱਲ ਨਾ ਵਰਤਣ। ਬਾਬਾ ਤਿਲੋਕਵਾਲਾ ਨੇ ਫੀਰੀ ਤੋਂ ਅੰਜਾਮ ਦੇਣ ਵਾਲਿਆਂ ਨੂੰ ਪਾਗਲ ਕਹਿ ਕੇ ਜਾਣਾ ਜਾਵੇ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਕੁਝ ਸਮਾਜ ਵਿਰਧੀਆਂ ਵੀ ਭਾਈਚਾਰੇ ਨੂੰ ਤੋੜਨਾ ਚਾਹੁੰਦੇ ਹਨ। ਉਨ੍ਹਾਂ ਸੂਬੇ ਦੀ ਤੋਂ ਮੰਗ ਕੀਤੀ ਕਿ ਅਜਿਹੀਆਂ ਘਟਨਾਵਾਂ ਨੂੰ ਨੂੰ ਬਣਾਇਆ ਜਾਵੇ। ਬਾਬਾ ਤਿਲੋਕਵਾਲਾ ਨੇ ਬੇਅਦਬੀ ਦੇ ਮਾਮਲੇ ਦੀ ਉੱਚ ਪੱਧਰੀ ਜਾਂਚ ਕਰਕੇ ਕੀਤਾ ਜਾਵੇ ਤਾਂ ਜੋ ਸੰਗਤ ਦੇ ਹਿਰਦੇ ਭਰਨ

ਆਈ ਐੱਸ ਐੱਫ ਕਾਲਜ ਵਿਖੇ ਟ੍ਰੇਨਿੰਗ ਪ੍ਰੋਗਰਾਮ ਕਰਾਇਆ



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25/50, 107/2010-2011 ਦੇ ਖਾਨਾ ਮਾਲਕੀ ਵਿੱਚ ਪਾਲ ਸਿੰਘ ਪੁੱਤਰ ਤੇਜਾ ਸਿੰਘ ਪੁੱਤਰ ਵਜਾਵਾ ਸਿੰਘ
ਜਮਾਲਪੁਰ, ਤਹਿਸੀਲ ਬਾਬਾ ਬਕਾਲਾ ਸਾਹਿਬ, ਜ਼ਿਲ੍ਹਾ ਐੱਸਟੀਸ (ਗੁਲਤ ਨਾਂਅ) ਦੀ ਥਾਂ 'ਤੇ ਪਾਲ ਸਿੰਘ ਉ
ਗੱਪਾਲ ਸਿੰਘ ਪੁੱਤਰ ਤੇਜਾ ਸਿੰਘ ਪੁੱਤਰ ਵਧਾਵਾ ਜਿਨ੍ਹਾਂ ਦੇ ਅਤੇ ਜਮਾਏ ਦੀ ਸਾਲ 2017-2018 'ਤੇ ਖਾਤਾ ਖਤੌਨੇ

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1	ਪੈਨ/ਸੀ ਆਈ ਐਨ/ਐੱਲ ਐੱਲ ਪੀ ਨੰ: ਜਹਿਤ ਰਾਮ ਲਾਲ ਅਨੇਜਾ ਫੂਡਜ਼ ਪ੍ਰਾਈ: ਲਿਮ: ਸੀ ਆਈ ਐੱਨ : ਯੂ 15400 ਕਾਰਪੋਰੇਟ ਬਰਜ਼ਦਾਸ ਦਾ ਨਾਂਅ ਥੀ ਬੀ 2010 ਪੀ ਟੀ 033665
2	ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ ਰਜਿਸਟਰਡ ਦਫਤਰ : ਦੁਕਾਨ ਨੰ: 32 ਨਵੀਂ ਦਾਟਾ ਮੰਡੀ ਜਲਾਲਾਬਾਦ

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ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਜਿਨ੍ਹਾਂ ਔਰਤਾਂ ਨੂੰ ਪੰਜਾਬ
ਸਰਕਾਰ ਤੋਂ ਹਜ਼ਾਰ ਹਜ਼ਾਰ ਅਪਰਾਧ
ਮਿਲਣ ਦੀ ਆਸ ਸੀ ਉਨ੍ਹਾਂ ਦੀਆਂ ਆਸਾਂ
ਢਹਿ-ਢੇਰੀ ਹੋ ਗਈਆਂ। ਉਨ੍ਹਾਂ ਕਿਹਾ
ਕਿ ਪਾਣੀ ਦਾ ਪੱਥਰ ਜੋ ਹੇਠਾਂ ਜਾ ਰਿਹਾ
ਹੈ ਉਸਨੂੰ ਬੱਚਾ ਉਲਟ ਲਈ ਹੋਈ ਉਪਹਾਲ
ਨਾ ਕਰਨਾ ਸਰਕਾਰ ਦੀ ਅਜ਼ਲਤਾ
ਦਰਸਾਉਂਦਾ ਹੈ। ਕੱਕੜ ਨੇ ਕਿਹਾ ਕਿ
ਪੰਜਾਬ ਸਰਕਾਰ ਨੇ ਉਦਯੋਗਪਤੀਆਂ
ਨੂੰ ਜੇ ਵਾਅਦੇ ਕੀਤੇ ਸਨ ਉਨ੍ਹਾਂ ਨੂੰ
ਪੂਰਾ ਕਰਨਾ ਤਾਂ ਦੂਰ ਦੀ ਗੱਲ ਉਲਟ

ਫ਼ੋਕਲ ਪ੍ਰਮਾਣਿਤਾਂ ਦੇ ਰੱਖ ਰਖਾਵ ਲਈ ਸਰਕਾਰੀ ਬਜਟ ਵਿੱਚ 100 ਕਰੋੜ ਦੀ ਰਾਖਵੀਂ ਰੱਖੀ ਜਾਂਦੀ ਰਾਸ਼ੀ ਨੂੰ ਬਾਅਦ ਸਰਕਾਰੀ ਬਜਟ ਵਿੱਚ ਨੇ ਅੱਧਾ ਕਰ ਦਿੱਤਾ। ਬਜਟ ਵਿੱਚ ਪੰਜਾਬ ਦੇ ਕਿਸਾਨਾਂ ਨਾਲ ਵੀ ਧੱਕਾ ਕੀਤਾ ਹੈ, ਬਾਸ਼ਮਤੀ ਤੇ ਲਾਹੇਵੰਦੀ ਐਮੈਲੋਸਪੀ ਦੇਣ ਦੀ ਗੱਲ ਰਹਨ ਵਾਲੀ ਪੰਜਾਬ ਸਰਕਾਰ ਨੇ ਅਜਿਹਾ ਕੁਝ ਨਹੀਂ ਦਿੱਤਾ। ਕੱਕੜ ਨੇ ਕਿਹਾ ਕਿ ਬਜਟ ਵਿੱਚ ਹਰ ਵਰਗ ਨੂੰ ਭਾਰੀ ਨਿਰਾਸ਼ਾ ਕੀਤੀ ਹੈ।

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